

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO.136
TO BE ANSWERED ON 25.4.2016**

Grant of Mining Leases

136. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **MINES** be pleased to state:

- (a) whether the Government has granted mining leases in Rajasthan including in the district of Sawai Madhopur during each of the last three years;
- (b) if so, the details thereof, mine-wise;
- (c) whether any percentage of royalty received on a mine is given/has been given to panchayats for developmental works during the said period; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

(a) & (b): The year wise details of number of leases granted by the State Government are provided in the table below:

F.Y	No of leases granted
2013-14	583
2014-15	287
2015-16	79

During the said period, State Government has reported that no mining lease has been granted in district Sawai Madhopur.

(c) & (d) As per the information provided by the State Government of Rajasthan, up to year 2011-12, one percent of total royalty received was transferred to respective panchayat for development works. Thereafter, no share is being transferred by mines department separately as per order of Finance Department.
